

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s). 4854-4856/2009

(From the judgement and order dated 06/01/2009 in SA No. 561/2008 & SA No. 858/2008 & SA No. 901/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.&amp; ORS.

Petitioner(s)

VERSUS

BHUPENDRA NATH TRIPATHI &amp; ORS.

Respondent(s)

(With appln(s) for impleadment as party respondent and prayer for interim relief and office report )  
(For final disposal)

I.A.No.1-2 (Applns. for impleadment)

WITH SLP(C) NO. 11223 of 2009

(With appln(s) for impleadment and with prayer for interim relief and office report)

W.P(C) NO. 573 of 2009

(With appln.(s) for stay and office report)

Date: 03/05/2010 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY  
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s)

Mr. P.P. Rao, Sr.Adv.  
Mr. Garvesh Kabra, Adv.  
Mr. Shrish Kumar Misra,Adv.

Ms. Pooja, Adv.  
Ms. Vinita Y. Mohan, Adv.  
Mr. A.S. Pundir, Adv.

For Respondent(s)

Mr. Ratnakar Dash, Sr.Adv.  
Mr. R.K. Singh, adv.  
Mr. S.K. Patri, Adv.  
Mr. Kumar Gaurav, Adv.  
Mr. Rameshwar Prasad Goyal,Adv.

Mr. Gopal Singh ,Adv  
Mr. Amitesh Kumar, Adv.  
Ms. Ranjita, adv.

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-2-

I.A.Nos.2&amp;3

Mr. Manoj Kumar Sharma, Adv.  
Mr. Surya Kant, Adv.

Mr. Ugra Shakar Prasad, Adv.

For impleadment

Mr. Hari Oum Sharma, adv.  
Mr. K.K. Misra, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List these matters on 8th September, 2010 as first  
on Board.

(Sukhbir Paul Kaur)  
Court Master

(Vijay Dhawan)  
Assistant Registrar